

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28-02-2020 at 2.30 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K.GANESAN & 4 OTHERS
NAME OF THE RESPONDENT(S) : BIDAR RUBBER AND RECLAIMS PVT LTD & 8 OTHERS
UNDER SECTION : SEC 397/398 OF CA 1956

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) for KSR & Co.
S. Manjula Devi
M.K. Preetha } for Petitioners 1 to 4
Signature: [Handwritten Signature]

2) Sandeep Kumar.
for Cibi Vishva R. to R4
Signature: [Handwritten Signature]

3) P. Siva Sakti
for Mr. B. Dhanasekhar Counsel for Respondents 7-9
Signature: [Handwritten Signature]

ORDER

At request of the Learned Counsels for the parties, post the matter on 17.04.2020.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)

SD

[R. VARADHARAJAN]
Member (Judicial)